

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. NO. 595 OF 1999.

Monday this the 28th day of February 2000.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

A. K. Muraleedhara Kurup,
(Retired Station Master/I, Tiruvalla)
S/o Vishnu Namboodiri, residing at:
Umesh Nivas, Venpala Post,
Tiruvalla - 689 114.
(By Advocate Shri M.P. Varkey)

Applicant

Vs.

1. Union of India represented by
General Manager,
Southern Railway, Chennai-600003.
 2. Senior Divisional Personnel
Officer, Southern Railway,
Trivandrum-695 014.
 3. Senior Divisional Accounts Officer,
Southern Railway, Trivandrum-
695 014.
(By Advocate Smt. Sumathi Dandapani)
- Respondents

The application having been heard on 28th February 2000,
the Tribunal on the same day delivered the following:

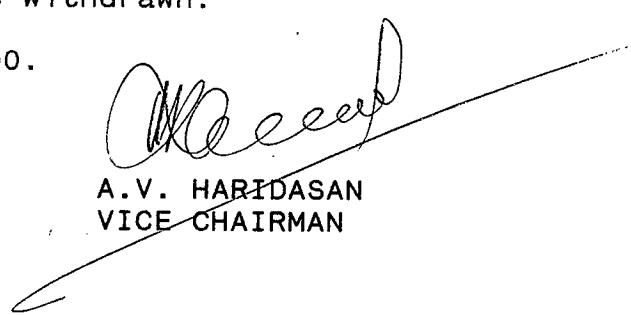
O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks permission
to withdraw this O.A. with liberty to approach the
department.

2. Permission is granted.
3. Application is dismissed as withdrawn.

Dated the 28th February 2000.


A.V. HARIDASAN
VICE CHAIRMAN

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